

PUBLIC NOTICE

04.01.2018

“This is to bring into notice of Public concerned that in compliance of High Court Rules, 2007 and in compliance of the resolution of Standing Committee dated 26.09.2017, process of elimination of disposed of records (Civil & Criminal) is being done by the Elimination Cell.”



(Mamta Shukla)
Additional Registrar (Judicial)
High Court of Chhattisgarh,
Bilaspur.